

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>CP 20/2006 (in OA 18/1999) MAs 138/06, 56/07 12.03.2007</p> <p>Present : Mr. P.N. Jatti, counsel for applicant. Mr. Siya Ram Choudhary, proxy counsel for Mr. T.P. Sharma, counsel for respondents.</p> <p>This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Bench on 15.03.2007.</p> <p style="text-align: right;">(GURMIT SINGH) DEPUTY REGISTRAR</p> <p>kv</p>
	<p>CP No. 20/2006 in OA No. 18/1999. 15.03.2007.</p> <p>Mr. P. N. Jatti counsel for the applicant. Mr. Tej Prakash Sharma counsel for the respondents.</p> <p>Learned Counsel for the respondents submits that the order dated 06.12.2001 passed in OA no. 18/1999 has been complied with.</p> <p>In view of this Learned Counsel for the applicant wants to withdraw the CP. Accordingly, the CP stands dismissed as withdrawn. Notices issued to the respondents are hereby discharged.</p> <p style="text-align: right;">(J. P. SHUKLA) ADMINISTRATIVE MEMBER</p> <p style="text-align: right;">(KULDIP SINGH) VICE CHAIRMAN</p> <p>P.C./</p> <p>2/2/07 2/2/07 2/2/07</p>